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Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No.400 of 1987
(W.P. No.2988 of 1979)

Gaya Prasad Petitioner

Versus

Union of India & Others..... Respondents.

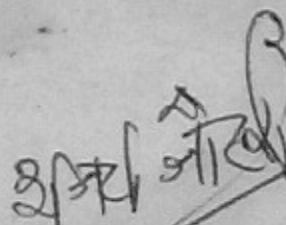
Hon.S.Zaheer Hasan, V.C.
Hon. Ajay Johri, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

No one is present on behalf of the
petitioner.

Shri Prashant Mathur puts in appearance
on behalf of the respondents.

The petition is dismissed in default.


Member (A)


Vice Chairman

Dated the 11th May, 1988.

RKM